


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 05-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
2	Dr. Y.C. Sharma, Advocate	S.B. Cr. Revision Petition No. 683/15 Kapil Agarwal Vs. Smt. Mamta	Satish Kandal	Dr. Bharti Sharma
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 13616/13 Kishan Lal Vs. BOR	P.S. Sharma	N. S. Hada
4	Sh. G.S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 420/09 Ghasi Lal Mali Vs. Ramavatar	J.K. Singhi	Gopal Sharma
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No. 43/08 Smt. Rachna Joshi Vs. Prabhu Dayal Pareek	R.K. Daga	C.P. Tiwari
6	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No. 203/05 Smt. Hakimani Vs. State	R.K. Agrawal	Raj Sharma
7	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. Appeal No. 2337/14 Raghunanadan Sharma Vs. Smt. Kumud Sharma	D.K. Garg	D.K. Dixit
8	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 19/14 Suresh Kumar Poddar Vs. Prahaladraji Soni	Ashok Sharma	R.D.S. Naruka
9	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 940/15 Nitin Garg Vs. Sapna Garg	T.C. Sharma	
10	Sh. Harish Tripathi Advocate	S.B. Cr. Revision Petition No. 468/15 & 467/15 Sunil Sharma Vs. Smt. Varsha Vyas	Hemendra Goyal	S.R. Yadav
11	Sh. Ashwani Chobisa, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar Jain	Rajneesh Gupta	Anil Gupta
12	Sh. Satish Kumar Awasthi, Advocate	S.B. Criminal Misc. Bail Application 8326/15 Raghuvir Vs. State	Ashat Chaudhary	Mil Abbasi
13	Ms. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Ritesh Gupta	Govind Choudhary
14	Ms. Raj Sharma, Advocate	S.B. Cr. Revision Petition No. 1072/14 Deepak Panwar Vs. Smt. Sunita and Ors.	Govind Choudhary	
15	Sh. Shashi Bhushan Gupta, Advocate	D.B. Civil Misc. Appeal No. 1046/15 & 1047/15 Alka Gupta Vs. Anil Kumar Sharma	Rajeev Surana	Shobhit Tiwari
16	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed
17	Ms. Anuparna Chaturvedi, Advocate	S.B. Civil Second Appeal No. 393/10 Jai Prakash & Ors. Vs. Banwari Lal and Ors.	L.L. Gupta	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 3.10.15
 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

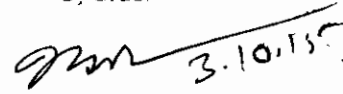
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 06-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R K. Agrawal	M.M. Ranjan
2	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No.37/94 Arjun singh Vs. Chet Singh	K.C. Sharma	
3	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 25/09 Bhagwati Devi & ors Vs. Jugal Kishore	R.K.Agrawal	Anil Yadav
4	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 195/10 Smt. Lalita Devi Vs. Beena Awasthi	Ajeet Bhandari	Shailesh Prakash Sharma
5	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
6	Sh. Bhuvnesh Sharma Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma
7	Sh. Ashwani Chobisa , Advocate	S.B. Civil First Appeal No. 371/05 Ratan Lal Vs. Mali Ram	Anoop Dhand	Rinesh Gupta
8	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
9	Sh. Ashok Sharma, Advocate	S.B. Cri. Misc. Petition No.4376/15 Lakshdeep Singh Vs. State	Lokesh Sharma	Pratap Singh Arya
10	Sh. Sudesh Bansal , Advocate	S. B. Civil Writ Petition No. 4822/15 Shiv Vikas Vs Ram Prasad	Raj Kumar Gaur	N. U. Quazi
11	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B. L. Agrawal	Reashm Bhargava
12	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 Reena Vs. Pankaj Kumar	Mahesh Chand	Amit Jindal
13	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 400/2003 Shyamal Vs. Dinesh Kumar	Sanjay Mehrishi	Mihendra Singh
14	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No.625/2007 Ravindra Parihar Vs. Narain	A. hok Mehta	Ravi Shankar Sharma
15	Sh. Shasi Bhusan Gupta Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal

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